

(e) if so, the action taken by the Union Government thereon and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). The land development component involving construction of water channels under various irrigation projects in Rajasthan have been implemented by Rajasthan Land Development Corporation through finance provided by banks and other credit institutions. The expenditure incurred by the corporation in carrying out the required work in the field of individual farmers was treated as a loans to be recovered from them. National Bank for Agriculture and Rural Development (NABARD) has reported that the total liability to financial institutions on the work executed by the Rajasthan Land Development Corporation was Rs. 123.05 crores as on 14.12.1989, as informed by the State Government of Rajasthan.

(c) to (e) Under the Agriculture and Rural Debt Relief (ARDR) Scheme, 1990, overdue amount of loan of individual farmers, landless cultivators, artisan and weavers, which was provided directly to them by the public sector banks, regional rural banks and cooperatives, was written off to the extent of Rs. 10000/- in each case. The State Government of Rajasthan requested the Government of India to include the amount of loans provided by Rajasthan Land Development Corporation to the farmers for write off in terms of the provisions of the ARDR Scheme. However, the same could not be agreed to as such indirect loans were outside the purview of the scheme.

[English]

Visit Of Indian Finance Delegation To Washington

3812. SHRIMATI DIL KUMARI BHANDARI: Will the Minister of FINANCE be pleased to state ;

(a) whether an Indian Finance Delegation recently visited Washington to secure loan from World Bank for reorganisation of the financial sectors;

(b) if so, the details of the financial sectors to be organised;

(c) whether the delegation has achieved its mission ;

(d) if so, the details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF MINISTRY OF FINANCE (SHRI RAMESHWARTHAKUR): (a) The Governor, RBI, had visited Washington as part of a foreign tour covering Tokyo, New York, and London. During this visit, officials had an informal exchange of views with the World Bank and IMF on the ongoing programme with these institutions. No loans were negotiated nor secured during this visit.

(b) to (e) Does not arise.

Uruguay Round Of GATT Negotiations

3813. SHRI HARISINGH CHAVDA: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government propose to lay on the Table a White Paper on the Status of Uruguay Round of GATT negotiations ; and

(b) if so, when and if not, the reason therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b) The situation in the Uruguay Round Negotiation, in which 108 countries including India are

participating, continues to be fluid and there is no finality in respect of the various proposals under consideration. In these circumstances it is not possible to make a definitive statement on the status of the negotiations.

[*Translation*]

Construction Of Truck Lay Byes On National Highway

3814. SHRI HARIKEWAL PRASAD:
SHRI SRIKANTA JENA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the places where truck lay byes have been constructed on National Highway in the country to provide wayside amenities for drivers comfort on long routes, State-Wise; and

(b) the target fixed therefor during the last three years and progress made so far?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b) A list of the locations where truck laybyes have been constructed on National Highways in the last three years, or where these are presently in progress, is given in the attached statement along with targets of completion.

STATEMENT

State Location of the Lay Bye

ANDHRA PRADESH

1. Truck Lay Bye at Pedda Amberpet on NH-9 at km.20/4. (The work has been completed)

2. Truck Lay Bye at Jadcherla on NH-7 at km 80/0 (This is expected to be completed by March, 1992)

3. Palamaneru on NH-4 at km 196/2. (This is expected to be completed by August, 1992)

ASSAM

1. Truck Lay Bye at km 1042 on NH-31. (The target date of completion is December, 1991)

2. Truck Lay Bye at km 1085-86 on NH-31. (The target date of completion is December, 1991)

3. Truck Lay Bye at km 304-305 on NH-37. (The target date of completion is December, 1991)

BIHAR

1. Truck Lay Bye at km 373 on NH-2 near Topchanchi. (The work has been completed)

GUJARAT

1 Truck lay Bye at Baola at km 33/2-34/2 on NH-8A in Ahmedabad-Banglore Section. (Completed in March, 1991)

2 Truck Lay Bye at Shamlaji at km 398/050 on HN-8 in Ajmer - Ahmedabad Section. (The target date of completion is March, 92)

3. Truck Lay Bye at Motipura, at km 446/950-447/600 on NH-8 in Ajmer- ahmedabad Sections. (The target date of completion is March, 1992)

HARYANA

1. Truck Lay Bye on Ambala-Kalka Road at Dhulkot on NH-1. (The target date of completion is March, 1992)

MEGHALAYA

1. Truck Lay Bye at km 71 on NH-40.